

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 82 OF 2002

HARI PRASAD CHHAPOLIA(DEAD)

Appellant (s)

VERSUS

UNION OF INDIA, ORISSA

Respondent(s)

(With appln(s) for substitution for bringing Lrs. of appellants of record and c/delay in filing substitution appln.,stay and office report ))

Date: 11/06/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE P.P. NAOLEKAR  
(VACATION BENCH)

For Appellant(s) Mr. V.K. Monga,Adv.

For Respondent(s) Mr. C.V.Subba Rao, Adv.  
Mr. B.K.Prasad, adv.  
Mr. B.V. Balaram Das,Adv.

UPON hearing counsel the Court made the following  
ORDER

List the matter next week.

(Shashi Sareen)  
Court Master

(Vijay Aggarwal)  
Court Master